

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 32**

**TO BE ANSWERED ON THE 25th November 2024**

**AIRPORT TAX AND CONVENIENCE FEE PER PASSENGER**

**32. SHRI SHAKTISINH GOHIL**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) the types of taxes being levied per passenger at Ahmedabad airport in Gujarat during the last five years, including airport tax, convenience fee or other taxes; and**
- (b) the quantum of increase in these taxes during above said period?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(Shri Murlidhar Mohol)**

**(a) & (b): Government of India has established an independent economic regulator i.e Airports Economic Regulatory Authority of India (AERA) for determination of Tariff for aeronautical services rendered at Major Airports in the country including Ahmedabad Airport. As per the tariff determination process, AERA allows the Airport Operator to recover its entitled revenue in the form of landing and parking charges from Airlines and User Development Fee (UDF) from passengers. Details of per passenger UDF levied on embarking passengers at Ahmedabad Airport along with the increase during the last five years are at Annexure.**

\*\*\*\*\*

**ANNEXURE**

Statement referred in reply to Rajya Sabha Unstarred Question No. 32 for answer on 25.11.2024

**Details of per passenger UDF (In INR) at Ahmedabad airport**

	FY 2020- 21	FY 2021- 22	FY 2022- 23	FY 2022-23		FY 2023- 24	FY 2024- 25
				01.03.2022	01.02.2023		
				– 31.01.2023	– 31.03.2023		
Domestic	85	85	85	85	250	250	450
Increase over previous year	-	0	0	0	165	0	200
International	85	85	85	85	550	550	880
Increase over previous year	-	0	0	0	465	0	330